

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IB)(DIS)/9(CHE)/2024**

**PETITION NUMBER : CP(IB)/141(CHE)/2019**

**NAME OF THE APPLICANT : K Muruganandan (Liquidator)  
M/s. Samaara Leathers Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 54(1) of IBC, 2016 & Reg 45(3) of  
IBBI Reg 2016**  
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**ORDER**

Ld. Counsel Mr. V. Manivannan for the Liquidator.

This Application has been filed under section 54 for the dissolution of the Corporate Debtor. It is observed that there are 4 IA's under avoidance transactions which are still pending. Steps be taken for substitution of the Liquidator by the stakeholders and a memo be filed to that effect before the next date of hearing.

List the Application **05.06.2024** for hearing.

**-Sd-**  
**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk